

OR

MA 630/5
no A 601/04

MA 630/05 filed
by the applicant
for restoration to
its original number.

Submitted.

At
21.2.05

22/02/2005

Hon. Mr. Justice S.R. Singh, V.C.
Hon. Mr. S.C. Chaube, AM.

Shri Saurabh Srivastava appears for
respondent no. 1 and Shri Pankaj Srivastava
brief holder to Shri Satish Chaturvedi
appears on behalf of U.P.S.C.

This O.A. was dismissed in default
on 29/11/04. Restoration application has
been filed beyond time on 10/02/2005.
List has been sensed. There is no need
to press the restoration - cum - delay
condonation application.

MA no. 630/05 is therefore,
dismissed in default.

Sd/-
A.M.

(Sd/-)
V.C.

(M)
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